

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3778
ANSWERED ON:25.08.2011
MGNREGS IN REMOTE AREAS
Rajbhar Shri Ramashankar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has recently reviewed the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the remote/hilly areas of the country;
- (b) if so, the details thereof;
- (c) whether the Government has recently taken initiatives to provide special incentives under the MGNREGS in these areas;
- (d) if so, the details thereof; and
- (e) the funds allocated during the current Five Year Plan for the purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): The Ministry regularly reviews the performance of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). The following mechanism has been put in place to monitor its performance across the country. Independent Monitoring and verification by National Level Monitors (NLMs) and Area Officers is carried out in cases of specific complaints. Central teams headed by senior officers of the Ministry are also deputed to look into serious issues. Visits are also undertaken by members of Central Employment Guarantee Council to review performance. Performance of all schemes of the Ministry including MGNREGA is reviewed in the meetings of the Performance Review Committee (PRC) held on quarterly basis. The last PRC was held on 6.6.2011.

(c) to (e): MGNREGA is demand based and is applicable in all notified rural areas including remote and hilly areas of the country. As per Section 3 (1) of the MGNREG Act, it is for the concerned State Government to provide to every household, whose adult members volunteer to do unskilled manual work not less than one hundred days of such work in a financial year in accordance with the Scheme made under the Act. As per Section 4 of the Act, every State Government shall notify a Scheme for giving effect to the provisions of section 3 of the Act. All State Governments are required to provide employment and make wage payment to the beneficiaries in accordance with the provisions of the Act. During the current five year plan, an outlay (Revised Estimate) of Rs.1, 21,861.19 crore was allocated for MGNREGA up to 31.3.2011. During 2011-12 outlay of Rs.40000 crore has been provided for MGNREGA.